

ITEM NO.3

REGISTRAR COURT. 2

SECTION III-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Civil Appeal No(s). 292-293/2025

IFCI LIMITED

Appellant(s)

VERSUS

LUCKNOW MUNICIPAL CORPORATION & ORS.

Respondent(s)

IA No. 173025/2025 - APPLICATION FOR PERMISSION

IA No. 89936/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 89934/2020 - EXEMPTION FROM FILING O.T.

Date : 29-08-2025 This matter was called on for hearing today.

For Appellant(s) : Mr. Samiron Borkataky, AOR

For Respondent(s) : Mr. Vivek Narayan Sharma, AOR
Mr. Ajay Singh, Adv.
Mr. Himanshu Shukla, Adv.

Mr. Malak Manish Bhatt, AOR

Mr. Rohit K. Singh, AOR
Ms. Nisha Pandey, Adv.
Mr. Yashveer Singh, Adv.
Mr. Shivansh Pundir, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for appellant has filed an application for permission to file Rejoinder Affidavit. Rejoinder Affidavit has already been filed. List the application before the Hon'ble Court as and when the matter is listed.

Common Respondent No.1, Respondent No. 3 in C.A. No. 292/2025 & Respondent No.2 in C.A. No. 293/2025 are duly Represented.

Ld. Counsel for appellant has filed updated address of Respondent No. 2 in C.A. No. 292/2025 (who is common with Respondent No.3 in C.A. No. 293/2025).

Two weeks time, as last chance is granted, is granted to file spare copies. If spare copies are filed, let notice be issued immediately.

List again on 14.10.2025.

MASHROOR ALAM KHAN
Registrar

MG